

ITEM NO.26

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 128633/2018 in Civil Appeal No(s). 4788-4790/2012

SANJAY SHARMA & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.A. NO. 128633/2018- Deleting the name of respondents.)

Date : 26-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s)

Mr. Samir Ali Khan, AOR

For Respondent(s)

Ms.Charu Singhal, Adv.
Ms. Rachna Gupta, AOR

Mr. Upendra Misra, Adv.
Mr. Shrish Kumar Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.8-14 in Civil Appeal No. 4788/2012 are
deleted from the array of parties at the risk of the appellants.
IA No.128633/2018 is allowed accordingly.

(INDU MARWAH)
COURT MASTER

(SAROJ KUMARI GAUR)
BRANCH OFFICER